

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No.10 of 2017 (SZ)**

M/s.Bharat Biotech International  
Limited, rep. by its Company  
Secretary & Head Legal Authorised  
Signatory Mr.M.Vaidyanathan  
Turkapally, Shameerpet, Hyderabad

Vs The Secretary, National Biodiversity  
Authority, TICEL Bio Park, 5<sup>th</sup> Floor,  
CSIR Road, Taramani, Chennai

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

Mr.Krishna Srinivasan  
Senior Counsel  
M/s.S.Ramasubramaniam  
& Associates

M/s.G.M.Syed Nurullah Sheriff

Note of the Registry	Orders of the Tribunal
Item.No: On mentioning	<p>Date: 18<sup>th</sup> August, 2017</p> <p>Even though the appeal was directed to be posted today by our order dated 18.07.2017, the same is not listed. However, the learned counsel appearing for the appellant as well as learned counsel appearing for MoEF is present. The appeal is directed to be posted on 11.09.2017 in the morning.</p> <p>....., JM (Justice Dr.P.Jyothimani)</p> <p>.....EM (Shri P.S. Rao)</p>